

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2017 &  
IA NOS. 155 & 444 OF 2017**

**Dated: 29<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bharat Aluminium Co. Ltd.**

**... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Nishant Kumar  
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Ms. Nidhi Mittal  
Mr. Apoorv Kurup for R-2

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

As agreed by learned counsel for the parties, list the matter for hearing on  
**23.07.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*